

Delhi-Calcutta Trunk Service

3966. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of COMMUNICATIONS be pleased to state.

(a) whether many irregularities in Delhi-Calcutta and Calcutta-Delhi Demand service of Trunk telephones line have come to the notice of Government during the last 6 months, and

(b) the approximate time of STD installation between Delhi-Calcutta, Calcutta-Bombay and Delhi-Gauhati?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA) (a) No, Sir

(b) STD between Delhi-Calcutta Calcutta-Bombay and Delhi-Gauhati are expected to be commissioned in 1976-77, 1975-76 and during early VI PLAN period respectively

Scheme to send C.I.S. Grade IV Officers for Training to Private Newspapers and News Agencies

3967 SHRI TUNA ORAON. Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether there is any scheme to send Central Information Service Grade IV officers to private newspapers and news agencies for training, and

(b) if so the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) No, Sir

(b) Does not arise

C.B.I. Inquiry against Ex-D.I.G. of Burdwan

3968. SHRI ROBIN SEN: Will the Minister of HOME AFFAIRS be pleased to state:

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(a) whether CBI has submitted its enquiry report against Ex-DIG of Police, Burdwan Range, West Bengal,

(b) if so, the broad features of the report, and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). As was stated in the reply to Unstarred Question No. 3165 on 4th December 1974, the investigation was Undertaking at the request of the Government of West Bengal who are to take appropriate action on the report of the CBI. The report has accordingly been forwarded to the State Government

केन्द्रीय जांच ब्यूरो के लिए पृथक् संवर्ग

3969. श्री विभूति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय जांच ब्यूरो का पृथक् संवर्ग नहीं है,

(ख) क्या विभिन्न राज्यों के पुलिस सेवा में लगे व्यक्तियों को इस ब्यूरो में नियुक्त किया जाता है

(ग) यदि हां तो क्या राज्य पुलिस सेवा से भ्रान्त व्यक्तियों में पुलिस के गृह और अवगण 7 में है और

(घ) यदि नहीं तो क्या सरकार का विचार केन्द्रीय जांच ब्यूरो के लिए एक स्वतंत्र केन्द्रीय संवर्ग बनाने का है

गृह मंत्री, कानूनी और प्रशासनिक सुधार विभाग तथा समन्वय कार्य विभाग में राज्य मंत्री (श्री श्रीम मेहता): (क) से (घ) केन्द्रीय प्रत्येक ब्यूरो में विभिन्न पदों पर नियुक्तियां विभिन्न वर्गों के पदों के लिए होती